

# **2015**

## **High Court, Appellate Side Calcutta**

**DATED: CALCUTTA, THE 11<sup>th</sup> March, 2014**

**Changed schedule of Viva-voce** in the process of Selection and Promotion to the post of Additional District & Sessions Judge, Fast Track Court belonging to the cadre of Civil Judge (Senior Division) towards filling up the 28 (twenty eight) vacancies declared vide Court's Notification No. 4720-R(JS) dated 25.11.2014, for the 84 eligible WBJS Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division) in **cancellation of the previous schedule from 16<sup>th</sup> to 19<sup>th</sup> March, 2015.**

- Venue** : **Study Room adjacent to the Chamber of the Registrar General, Main Building, 1<sup>st</sup> Floor, High Court, Calcutta**
- Date** : **31<sup>st</sup> March, 2015 – 17 Officers**  
**1<sup>st</sup> April, 2015 - 17 Officers**  
**6<sup>th</sup> April, 2015 – 17 Officers**  
**7<sup>th</sup> April, 2015 – 17 Officers**  
**8<sup>th</sup> April, 2015 – 16 Officers**  
**(copy enclosed herewith)**
- Time** : **02.00 P.M. onwards.**
- Reporting time & Place** : **1.15 P.M. at the Chamber of the Registrar General, Main Building, 1<sup>st</sup> Floor, High Court, Calcutta**

**REVISED SCHEDULE OF VIVA VOCE OF ELIGIBLE OFFICERS COMING  
UNDER THE ZONE OF CONSIDERATION FOR FILLING UP THE  
VACANCIES IN FAST TRACK COURTS**

**ON 31.03.2015**

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
1.	<b>Shri Pradip Kumar Ray</b>	CJM, MALDA	<b>31.03.2015</b>
2.	<b>Shri Arabinda Pant</b>	ACJM, Mathabhanga, Cooch Behar	<b>31.03.2015</b>
3.	<b>Smt. Ali Biswas (Sarkar)</b>	Judge, 2 <sup>nd</sup> Labour Court, Calcutta, on deputation	<b>31.03.2015</b>
4.	<b>Shri Fatik Chandra Mondal</b>	CJM, Car Nicobar, A & N Islands	<b>31.03.2015</b>
5.	<b>Shri Hidayatullah Bhutia</b>	CJM, Bankura	<b>31.03.2015</b>
6.	<b>Shri Himadri Shankar Ghosh Hazra</b>	CJ(SD), Darjeeling (Sadar)	<b>31.03.2015</b>
7.	<b>Smt. Manjushree Mondal</b>	CJM, Paschim Medinipur	<b>31.03.2015</b>
8.	<b>Shri Arup Kumar Das</b>	Competent Authority, Metro Railway, Kolkata on deputation	<b>31.03.2015</b>
9.	<b>Molla Asgar Ali</b>	Judge, 1 <sup>st</sup> Labour Court, Calcutta on deputation	<b>31.03.2015</b>
10.	<b>Shri Baishnab Sarkar</b>	Senior Municipal Magistrate, Kolkata	<b>31.03.2015</b>
11.	<b>Shri Tito Rob</b>	Dy. Registrar, Judicial, West Bengal Taxation Tribunal, Calcutta – on deputation	<b>31.03.2015</b>
12.	<b>Shri Sridhar Chandra Su</b>	CJM, Murshidabad	<b>31.03.2015</b>
13.	<b>Shri Dinanath Prasad</b>	CJM, Coochbehar	<b>31.03.2015</b>
14.	<b>Smt. Srimayi Kundu</b>	CJ(SD), Armabagh, Hooghly	<b>31.03.2015</b>
15.	<b>Shri Sambhu Sarkar</b>	CJ(SD), Lalbagh, Murshidabad	<b>31.03.2015</b>
16.	<b>Shri Debapriya Basu</b>	ACJM, 1 <sup>st</sup> Court, Alipurduar, Jalpaiguri	<b>31.03.2015</b>
17.	<b>Salim Ahmed Ansari</b>	CJM, Burdwan	<b>31.03.2015</b>

**ON 01.04.2015**

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
18.	<b>Shri Umesh Singh</b>	CJ(SD), Raiganj, Uttar Dinajpur	<b>01.04.2015</b>
19.	<b>Shri Sabyasachi Chatteraj</b>	CJM, Raiganj, Uttar Dinajpur	<b>01.04.2015</b>
20.	<b>Smt. Mukulika Sinha</b>	Secretary, DLSA, Cooch Behar	<b>01.04.2015</b>
21.	<b>Shri Sudip Bhattacharya</b>	CJM, Purba Medinipur	<b>01.04.2015</b>
22.	<b>Shri Viswaroop Sett</b>	CJ(SD), 1 <sup>st</sup> Court, Berhampore, Murshidabad	<b>01.04.2015</b>
23.	<b>Shri Srikumar Goswami</b>	CJ(SD), Cooch Behar	<b>01.04.2015</b>
24.	<b>Smt. Madhumita Roy-II</b>	CJM, Barasat	<b>01.04.2015</b>
25.	<b>Smt. Sharanya Sen</b>	ACJM, Dinhata, Cooch Behar	<b>01.04.2015</b>
26.	<b>Shri Pinaki Mitra</b>	Dy. AGOT, Govt. of W.B., Calcutta	<b>01.04.2015</b>
27.	<b>Shri Sanjay Chowdhury</b>	CJM, Balurghat, Dakshin Dinajpur	<b>01.04.2015</b>

28.	<b>Shri Biplab Roy</b>	CJ(SD), Bankura	<b>01.04.2015</b>
29.	<b>Shri Dev Kumar Sukul</b>	ACJM, Barrackpore, N. 24-Pgs.	<b>01.04.2015</b>
30.	<b>Shri Sanjay Ranjan Paul</b>	CMM, Calcutta	<b>01.04.2015</b>
31.	<b>Shri Rajesh Chakraborty</b>	ACJM, Kalimpong, Darjeeling	<b>01.04.2015</b>
32.	<b>Shri Arjun Mukherjee</b>	ACJM, Chanchal, Malda	<b>01.04.2015</b>
33.	<b>Shri Arun Kumar Nandy</b>	CJM, Howrah	<b>01.04.2015</b>

**ON 06.04.2015**

34.	<b>Shri Arun Rai</b>	CJ(SD), Bolpur, Birbhum	<b>06.04.2015</b>
35.	<b>Shri Rajesh Tamang</b>	CJ(SD), Bongaon, N. 24-Pgs.	<b>06.04.2015</b>
36.	<b>Shri Ambarish Ghosh</b>	CJ(SD), Jalpaiguri	<b>06.04.2015</b>
37.	<b>Shri Sanjib Daruka</b>	CJM, Alipore, South 24-Parganas	<b>06.04.2015</b>
38.	<b>Shri Rana Dam</b>	CJM, Hooghly	<b>06.04.2015</b>
39.	<b>Shri Apurba Kr. Ghosh</b>	ACJM, Bidhan Nagar, North 24 Parganas	<b>06.04.2015</b>
40.	<b>Shri Tapas Kumar Roy</b>	ACJM, Jangipur, Murshidabad	<b>06.04.2015</b>
41.	<b>Shri Binoy Kumar Pathak</b>	ACJM, Kalyani, Nadia	<b>06.04.2015</b>
42.	<b>Shri Haradhan Mukhopadhyay</b>	ACJM, Alipore, South 24-Parganas	<b>06.04.2015</b>
43.	<b>Shri Abhiram Barman (S. C.)</b>	ACJM, Contai, Purba Medinipur	<b>06.04.2015</b>
44.	<b>Shri Anjan Kumar Sengupta</b>	Deputy Registrar-cum-Secretary, SLSA, Calcutta on Deputation	<b>06.04.2015</b>
45.	<b>Shri Krishna Murari Prasad Gupta</b>	ACJM, Jhargram, Paschim Medinipur	<b>06.04.2015</b>
46.	<b>Shri Anjan Kumar Sarkar</b>	ACMM-1, Calcutta	<b>06.04.2015</b>
47.	<b>Shri Ratan Kumar Gupta</b>	CJ(SD), Addl. Court, Hooghly	<b>06.04.2015</b>
48.	<b>Shri Sanjoy Kumar Sharma</b>	CJ(SD), 2 <sup>nd</sup> Court, Krishnanagar, Nadia	<b>06.04.2015</b>
49.	<b>Shri Santanu Dutta</b>	CJM, Jalpaiguri	<b>06.04.2015</b>
50.	<b>Shri Indihar Tripathi</b>	Secretary, DLSA, Howrah	<b>06.04.2015</b>

**ON 07.04.2015**

<b><u>Sl. No.</u></b>	<b><u>NAME OF THE OFFICER</u></b>	<b><u>PRESENT PLACE OF POSTING</u></b>	<b><u>DATE OF VIVA-VOCE</u></b>
51.	<b>Shri Hemanta Sinha</b>	CJ(SD), Kalna, Burdwan	<b>07.04.2015</b>
52.	<b>Shri Sumit Adhikari</b>	CJ(SD), Baruipore, South 24-Pgs.	<b>07.04.2015</b>
53.	<b>Shri Gopal Kishore Sinha</b>	ACJM, Basirhat, North 24-Pgs.	<b>07.04.2015</b>
54.	<b>Shri Bishnu Baran Mondal</b>	Judge, 6 <sup>th</sup> Court, PSCC, Calcutta	<b>07.04.2015</b>
55.	<b>Shri Rajesh Guha Ray</b>	ACJM, Rampurhat, Birbhum	<b>07.04.2015</b>
56.	<b>Shri Debabrata Kundu</b>	Joint Registrar, High Court, Original Side, Calcutta on Deputation	<b>07.04.2015</b>
57.	<b>Shri Asis Kumar Mukherjee</b>	Secretary, DLSA, Murshidabad	<b>07.04.2015</b>
58.	<b>Shri Ananda Kumar Tewari</b>	CJ(SD), 7 <sup>th</sup> Court, Alipore, S. 24-Pgs.	<b>07.04.2015</b>

59.	<b>Shri Tikendra Narayan Pradhan</b>	ACJM, Jhargram, Paschim Medinipur	<b>07.04.2015</b>
60.	<b>Shri Biswajyoti Chatterjee</b>	ACJM, Haldia, Purba Medinipur	<b>07.04.2015</b>
61.	<b>Shri Duri Venkat Srinivas</b>	ACJM, Baruipore, S. 24-Pgs.	<b>07.04.2015</b>
62.	<b>Shri Sadhan Mondal</b>	ACJM, Buniadpur, Dakshin Dinajpur	<b>07.04.2015</b>
63.	<b>Shri Binay Kr. Prasad</b>	CJ(SD), 1 <sup>ST</sup> Court, Chinsurah, Hooghly	<b>07.04.2015</b>
64.	<b>Smt. Madhumita Roy-III</b>	CJ(SD), 10 <sup>th</sup> Court, Alipore, S. 24-Pgs.	<b>07.04.2015</b>
65.	<b>Shri Prasanta Mukhopadhyay</b>	Secretary, DLSA, Dakshin Dinajpur	<b>07.04.2015</b>
66.	<b>Shri Sisir Kumar Meyur</b>	ACJM, Kakdwip, South 24-Pgs.	<b>07.04.2015</b>
67.	<b>Shri Hiranmoy Sanyal</b>	Civil Judge (Sr.Divn.), 2 <sup>nd</sup> Court, Hooghly	<b>07.04.2015</b>

**ON 08.04.2015**

<b>Sl. No.</b>	<b>NAME OF THE OFFICER</b>	<b>PRESENT PLACE OF POSTING</b>	<b>DATE OF VIVA-VOCE</b>
68.	<b>Smt. Rina Sawoo</b>	CJ(SD), Uluberia, Howrah	<b>08.04.2015</b>
69.	<b>Shri Somnath Bhattacharya</b>	CJ(SD), 2 <sup>nd</sup> Court, Paschim Medinipur	<b>08.04.2015</b>
70.	<b>Shri Sujit Kumar Jha</b>	ACJM, Kandi, Murshidabad	<b>08.04.2015</b>
71.	<b>Smt. Papiya Das</b>	ACJM, Ranaghat, Nadia	<b>08.04.2015</b>
72.	<b>Shri Suresh Singh</b>	CJ(SD), 1 <sup>st</sup> Court, Alipore, South 24-Parganas	<b>08.04.2015</b>
73.	<b>Shri Pijush Ghosh</b>	CJ(SD), 4 <sup>th</sup> Court, Alipore, S. 24-Pgs.	<b>08.04.2015</b>
74.	<b>Shri Saugata Chakraborty</b>	ACJM, Kalna, Burdwan	<b>08.04.2015</b>
75.	<b>Smt. Arundhati Bhattacharya nee Chakraorty</b>	Secretary, DLSA, Bankura	<b>08.04.2015</b>
76.	<b>Shri Manoj Kumar Prasad</b>	CJ(SD), Dinhat, Cooch Behar	<b>08.04.2015</b>
77.	<b>Kazi Abul Hasem</b>	CJ(SD), Tehatta, Nadia	<b>08.04.2015</b>
78.	<b>Shri Bibekananda Sur</b>	ACJM, 2 <sup>nd</sup> Court, Kalyani, Nadia	<b>08.04.2015</b>
79.	<b>Shri Kamal Sarkar</b>	CJ(SD), Ghatal, Paschim Medinipur	<b>08.04.2015</b>
80.	<b>Shri Sudipta Bhattacharjee</b>	Secretary, DLSA, Burdwan	<b>08.04.2015</b>
81.	<b>Shri Tapas Kumar Mitra</b>	CJM, Nadia	<b>08.04.2015</b>
82.	<b>Shri Priyajit Chatterjee</b>	Registrar, City Civil Court, Calcutta	<b>08.04.2015</b>
83.	<b>Shri Madan Mohan Mishra</b>	CJ(SD), Tamluk, Purba Medinipur	<b>08.04.2015</b>
84.	<b>Shri Guru Das Biswas</b>	CJM, Darjeeling	<b>08.04.2015</b>

**The above-named 84 Officers have duly been granted “Leave on Duty” for the purpose of attending the Viva-Voce only on their respective dates as per Schedule and they would be allowed to leave their station after completion of days work on the previous day of commencing Viva-Voce and to join till the noon of the very next day of completion of their Viva-Voce.**

**By Order,  
Sd/-**

**The 11<sup>th</sup> March, 2015.**

**Registrar (Judicial Service)  
High Court, Calcutta.**